

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5935
ANSWERED ON:08.09.2011
LACK OF CANAL IRRIGATION
Yadav Shri M. Anjan Kumar

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether water is not flowing in several canals due to which the farmers have to face several problems in irrigating their fields;
- (b) if so, the number of canals in which water is flowing and the names of the canals without water, Statewise especially in Andhra Pradesh;
- (c) whether water is not released in these canals when the farmers need the most; and
- (d) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (d) The operation and regulation of water in canals, branch canal, distributary, etc are carried out by the project authorities under the respective state governments. There are instances of shortage of water in some of the canals due to several reasons including relatively lesser availability of water, state of canal maintenance etc. The details about the status of flow in canals are maintained by project authorities. Government of India provides financial assistance under AIBP for Extension, Renovation & Modernization (ERM) and under Command Area Development & Water Management (CAD&WM) for command area development activities which help in equitable distribution of water through canal network. Participatory Irrigation Management (PIM) provided under CAD &WM also helps in improved water management.